

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 356 of 2000

Jabalpur, this the 25th day of March, 2004

Hon'ble Mr. M.P. Singh, Vice Chairman
Hon'ble Mr. Madan Mohan, Judicial Member

1. K. Jagannathan,
S/o R. Krishna Swami Naidu
Aged about 49 years,
Ticket No. 2475, Supervisor-B
(N T) Stores, Gun Carriage
Factory, Jabalpur :
2. Ram Naresh Maurya,
S/o Shri Shukhan Lal
Aged about 46 years,
Ticket No. 1933, NIE, Civilian
Motor Driver II,
N T Section, Gun Carriage
Factory, Jabalpur

APPLICANT

(By Advocate - Shri Arvind Shrivastava)

VERSUS

1. Director General,
Ordnance Factory Board,
10-A, Shaheed Khudiram Bose
Road, Calcutta - 700 001(W.B)
2. General Manager,
Gun Carriage Factory,
Jabalpur:
3. Govt. Of India, through the Secretary
Ministry of Defence, South Block
New Delhi

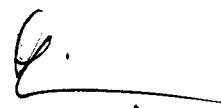
RESPONDENTS

(By Advocate - Shri B. Dasilva)

O R D E R (ORAL)

By M.P. Singh, Vice Chairman -

The learned counsel for the applicant seeks permission to withdraw this OA. Permission is granted. The OA is dismissed as withdrawn. The applicant is at liberty to file a fresh OA, if he still feels aggrieved and so advised.


(Madan Mohan)
Judicial Member


(M.P. Singh)
Vice Chairman